

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PUNE (WZ) BENCH, PUNE

Original Application No. 195 OF 2023

In the matter of:

Anand Charitable Trust

Petitioner

Vs.

Chandan Steel Ltd Sarigam Gujarat

Respondents

Sr. No.	Particular	Page No.
1	Copy of Complaint	2
2	Copy of Hon'able National Green Tribunal Order dated 2/12/2023	5
3	Present Status with observation and recommendation	7
4	Site Inspection Report dated 22/02/2025	10

**Filed For and on behalf of
GUJARAT POLLUTION CONTROL BOARD**

**sd
(D. M. Thaker)
Member Secretary**

Place: Gandhinagar

Date: 27-02-2025

3rd November 2023.

Name of Complainant : Anand Charitable Trust

Representing Capacity:- President for Anand Charitable Trust

Contact/Address: Mo. No.9898615296, R/o. Anand Charitable Trust Shop No.39,
Near Hari Canteen Dahri Rd. Umbergaon, Dist.Valsad (Gujarat)

Complaint : Complaint Dt 30/10/2023.

Nature of Complaint :- Complaint against the Company name **Chandan Steel Ltd.** in Umbergaon GIDC the company is making a lot of pollution without any proper check and equipments.

Respected Sirs,

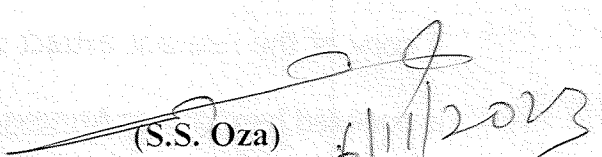
With reference to the subject noted above. I would like to submit that above complaint has been received by the NGT, Pune by post. The letter is addressed to NGT, Pune. As per the complainant the company name Chandan Steel Ltd. Situated in GIDC industrial Plot no. 45 Umbergaon(Gujarat) making a lot of pollution without affraiding anyone & Govt. agency. The company is releasing the harmful smoke directly in the air & not using the chimney. The air quality index is also not installed in the company premises.

They are dumping the wastage in their own premises. Dumping is done of all the wastage of the company in the digged area. In rainy season all the water passing through from this wastage is going underground and the natural resources of water body is affected by this wastage. The people drink this water. It is harmful for their health and also harmful for the irrigation. He complaint to authorities. But action was not taken.

Thus, considering issues raised the matter appears to be serious as affecting environment. The authorities have not taken the cognizance. Thus, the complaint relates with substantial question of impact on the environment. Thus, considering the future long term global impact the pre cognizance inquiry may be done. The complaint appears to be bonafide. Some preliminary inquiry appears to be necessary. Notice may be processed. Therefore, there is substance in this complaint.

Hence, this report.

3rd November 2023.


(S.S. Oza)
Registrar,
National Green Tribunal
West Zone Bench, Pune.

रक्तदान जीवनदान

नेत्रदान महादान

Anand Charitable Trust

(Regd No. E2659 Valsad)

Indraprasth Co. Op. Hsg. Soc., B/2 Swapnalok, Solsumba, Umbergaon (E) 396165, Dist.. Valsad, (Gujarat),
Email : anandcharitabletrust@gmail.com, Mob.: 9898615296/ 7567376601

Ref. No.
TO,

CORRESPONDENCE ADDRESS

Date : 30-10-23

NATIONAL GREEN TRIBUNAL , WESTERN ZONE
NEW ADMINISTRATIVE BUILDING, D WING
OPPOSITE CIUNCIL HALL ,CAMP,PUNE
MAHARASHTRA-41101

ANAND CHARITABLE TRUST
Shop No.39, Nr Hari Canteen,
Dehri Rd., Umbergaon-396171
Dist. Valsad, (Gujarat)

SUB : In Umbergaon GIDC the company name CHANDAN STEEL LTD. Making a lot of pollution without afraiding any agency.

Jai Hind, Respected Sir,

The company name CHANDAN STEEL LTD. Situated in GIDC industrial Plot no.45 Umbergaon,Dist.Valsad,Gujarat-396171 Making a lot of pollution without afraiding anyone and government agency. The company had installed the chimney for a show peace they are releasing the harmful smoke directly in the air and not using the chimney. As per the law the harmful smoke should be release from the chimney.

The air quality index meter is also not installed in the company premises so the common man can also see the air quality index meter of the company that how much air pollution is there.

The wastage of the company they are dumping the wastage in their own premises during the CORONA time they had digged land are of their premises and dumping all the wastage of the company in that digged area. In the rainy season all the water passing thorough from this wastage all the water is going underground and the natural resources of water is badly affected by this wastage. The people drink the water is harmful for their health and also harmful for the irrigation.

Sir, the related government agency should be visit and check the issues very seriously and do the needful so that the pollution may be in under control for our atmosphere and for good health for human being, animals and for agriculture.

Sir, please give feedback in written what action is taken by agencies for our legal activity.

NOTE:- ITS REQUEST THAT IF YOU TAKE ANY INQUIRY AGAINST THIS ISSUE PLEASE INVOLVE US IN THIS PROCESS.

CC TO,
1 - NGT, PUNE
2 - CPCB, DELHI

For ANAND CHARITABLE TRUST

[Signature]
President Secretary Treasurer

रक्तदान जीवनदान

Anand Charitable Trust

नेत्रदान महादान

(Regd No. E2659 Valsad)

Indraprasth Co. Op. Hsg. Soc., B/2 Swapnalok, Solsumba, Umbergaon (E) 396165, Dist.. Valsad, (Gujarat),
Email : anandcharitabletrust@gmail.com, Mob.: 9898615296/ 7567376601

Ref. No.
TO,

Date : 13-9-23

GUJARAT POLLUTION CONTROL BOARD

PLOT NO 2114/2, CHEMICAL ZONE, GIDC, SARIGAM,

TA - UMBERGAON, DIST - VALSAD, GUJARAT

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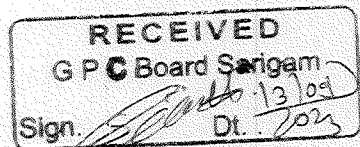
CC TO,

1- GPCB, GANDHINAGAR

2 - NGT, PUNE

3 - CPCB, DELHI

4 - COLLECTOR, VALSAD



For ANAND CHARITABLE TRUST

[Signature]
President Secretary Treasurer

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[Through Physical Hearing (with Hybrid Option)]
ORIGINAL APPLICATION NO.195 OF 2023 (WZ)
LETTER PETITION NO.60 OF 2023
(Complaint dated 30.10.2023)

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER

ORDER

1. Perused the report of learned Registrar dated 06.11.2023 on a complaint dated 30.10.2023 made by Anand Charitable Trust, Shop No.39, Near Hari Canteen Dahri Road, Umbergaon, District Valsad (Gujarat), wherein a complaint is made against Chandan Steel Ltd., Umbergaon GIDC, alleging therein that on industrial plot No.45, Umbergaon (Gujarat), the aforesaid company is involved in steel production, which is resulting in harmful smoke into air as no chimney is being used by them. Besides that, waste material is also being dumped within the premises of the company which has led to adjoining water-body getting affected, which, in turn, has resulted in the drinking water of the people in the locality getting affected, impacting their health adversely.

2. We find that prima facie, environmental issue appears to be involved in this case, impacting the health of the people in the locality. Therefore, we deem it appropriate to call for a report from the Member Secretary, Gujarat Pollution Control Board as to the truthfulness of the contents of the aforesaid complaint and the action taken at their end, if any, within four weeks.

3. This report shall be submitted by the Member Secretary, Gujarat Pollution Control Board by e-mail at ngt-pune@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDC, within a period of four weeks.

4. A copy of this order along with the copy of complaint be sent to the above mentioned Authority i.e. the Member Secretary, Gujarat Pollution Control Board for compliance as above.

5. The Registry is directed to register this Letter Petition as Original Application.

Dinesh Kumar Singh, JM

Date : 02.12.2023

Dr. Vijay Kulkarni, EM

GUJARAT POLLUTION CONTROL BOARD

Status Report of M/s. Chandan Steel Ltd., Umbergaon GIDC, Valsad

1. BACKGROUND:

M/s. Anand Charitable trust, Shop no. 39, near Hari Canteen Dahri road, Umbergaon, Valsad, Gujarat had made a complaint dated 30/10/2023 before the Hon'ble Nation Green Tribunal against M/s. Chandan Steel Ltd., Umbergaon GIDC, Valsad (Gujarat) alleging therein that on industrial plot No. 45 of the Umbergaon GIDC (Gujarat), the aforesaid company is involved in steel production, which is resulting in harmful smoke into air as no chimney is being used by industry. Besides that, M/s. Anand Charitable trust had also alleged that waste material is also being dumped within the premises of the company which has affected the adjoining waterbodies, which, in turn has resulted in the adverse effect on drinking water available for the local people which is affecting their health adversely.

Hon'ble Nation Green Tribunal vide its Order dated 02/12/2023, directed the Member Secretary, Gujarat Pollution Control Board as to bring the truthfulness of the contents of the aforesaid complaint and the action taken at their end.

2. OBSERVATION: Point wise compliance report of Chandan Steel Ltd.

Sr. No.	Point of allegation in complaint	Observation noted by the GPCB during inspection on 21/02/2025
1.	The company had installed chimney for a show piece they are releasing the	<ul style="list-style-type: none"> • Industry has provided adequate stack height to the natural gas fired

	harmful smoke directly in the air and not using the chimney. As per law the harmful smoke should be release from the chimney.	<p>furnaces and Thermic Fluid Heaters (as mentioned in the below table).</p> <ul style="list-style-type: none"> No smoke emission is observed directly into the air. <table border="1" data-bbox="792 422 1357 1331"> <thead> <tr> <th data-bbox="792 422 873 604">Sr. No.</th> <th data-bbox="873 422 1052 604">Stack attached to</th> <th data-bbox="1052 422 1222 604">Stack Height (in Meter)</th> <th data-bbox="1222 422 1357 604">Fuel Type</th> </tr> </thead> <tbody> <tr> <td data-bbox="792 604 873 787">1</td> <td data-bbox="873 604 1052 787">Re-Heating Furnace</td> <td data-bbox="1052 604 1222 787">33</td> <td data-bbox="1222 604 1357 1331" rowspan="4">Natural Gas</td> </tr> <tr> <td data-bbox="792 787 873 970">2</td> <td data-bbox="873 787 1052 970">Annealing Furnace I & II</td> <td data-bbox="1052 787 1222 970">22 (Common Chimney)</td> </tr> <tr> <td data-bbox="792 970 873 1152">3</td> <td data-bbox="873 970 1052 1152">Thermic Fluid Heater - I</td> <td data-bbox="1052 970 1222 1152">15</td> </tr> <tr> <td data-bbox="792 1152 873 1331">4</td> <td data-bbox="873 1152 1052 1331">Thermic Fluid Heater - II</td> <td data-bbox="1052 1152 1222 1331">18</td> </tr> </tbody> </table>	Sr. No.	Stack attached to	Stack Height (in Meter)	Fuel Type	1	Re-Heating Furnace	33	Natural Gas	2	Annealing Furnace I & II	22 (Common Chimney)	3	Thermic Fluid Heater - I	15	4	Thermic Fluid Heater - II	18
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2.	Air quality index meter not installed in the company.	Not Applicable, as this industry does not fall in under 17- Category of Highly Polluting Industries. This industry is utilizing Natural Gas as a fuel.																	
3.	During corona time period unit had digged land area within the premises of the unit and dump wastage in this digged land within	<ul style="list-style-type: none"> There is no any digged area observed within the industry premises. As this is rolling mill industrial units, there is generation of only one hazardous waste i.e. Used Oil 																	

	<p>premises of the unit and also resulting into ground water pollution.</p>	<p>(Quantity: 0.75 MT/year) which is sold to registered recyclers.</p> <ul style="list-style-type: none"> • Generated turning scrap is reuse back in melting of Unit – 1. • Around 0.30 MT stock of used oil observed in the industrial premises. • Earlier this industry has disposed its generated used oil to the M/s. Karam Petroleum Product Pvt. Ltd. (ID – 23745), GIDC Sarigam, Dist: Valsad through manifest No. 2688594, dated: 27-11-2024.
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3. ACTION TAKEN:

As this industry has provided adequate stack, and there is no smoke emission observed directly into the ambient air and there is no digged area observed within its premises. Therefore, no action is required to be taken against this industry.

4. RECOMMENDATION:

The Regional Officer of GPCB, Sarigam is informed to keep close watch on this industry.

INSPECTION REPORT

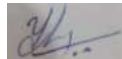
Name & Address of Industry	<u>M/s. Chandan Steel Limited (Unit – 2)</u> Plot No. 45, 46, GIDC Umbergaon, Ta: Umbergaon, Dist: Valsad.
GPCB ID	23268
Date & Time of inspection	22-02-2025, 18:30 Hours
Name of Contacted Person and Designation	Shri Gaurishankar Parekh - Manager

Point wise compliance of complaint of Anand Charitable Trust:

Sr. No.	Point as per complaint	Compliance observed during inspection																	
1.	The company had installed chimney for a show peace they are releasing the harmful smoke directly in the air and not using the chimney. As per law the harmful smoke should be release from the chimney.	<ul style="list-style-type: none"> During inspection it is observed that, industry has provided adequate stack height to the natural gas fired furnaces and Thermic Fluid Heaters (as mentioned in the below table). At the time of inspection, no any smoke emission observed directly into the air. <table border="1"> <thead> <tr> <th>Sr. No.</th> <th>Stack attached to</th> <th>Stack Height (in Meter)</th> <th>Fuel Type</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Re-Heating Furnace</td> <td>33</td> <td rowspan="4">Natural Gas</td> </tr> <tr> <td>2</td> <td>Annealing Furnace I & II</td> <td>22 (Common Chimney)</td> </tr> <tr> <td>3</td> <td>Thermic Fluid Heater - I</td> <td>15</td> </tr> <tr> <td>4</td> <td>Thermic Fluid Heater - II</td> <td>18</td> </tr> </tbody> </table>	Sr. No.	Stack attached to	Stack Height (in Meter)	Fuel Type	1	Re-Heating Furnace	33	Natural Gas	2	Annealing Furnace I & II	22 (Common Chimney)	3	Thermic Fluid Heater - I	15	4	Thermic Fluid Heater - II	18
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2.	Air quality index meter not installed in the company.	Not Applicable, as unit not cover under 17-Category of highly polluting industries. Industry is utilizing Natural Gas as a fuel.
3.	During corona time period unit had digged land area within the premises of the unit and dump wastage in this digged land within premises of the unit and also resulting into ground water pollution.	<ul style="list-style-type: none"> • During inspection, there is no any digged area observed within the premises. • As this is rolling mill industrial units, there is only generation of hazardous waste i.e. Used Oil (Quantity: 0.75 MT/year) which is sold to registered recyclers. Generated turning scrap is reuse back in melting of Unit – 1. • During inspection @0.30 MT stock of used oil observed. • Earlier industry has disposed used oil to the M/s. Karam Petroleum Product Pvt. Ltd. (ID – 23745), GIDC Sarigam, Dist: Valsad through manifest No. 2688594, dated: 27-11-2024.

Inspection By:



Y. V. Chapaneri
(S.O)



L. A. Patel
(D.E.E)



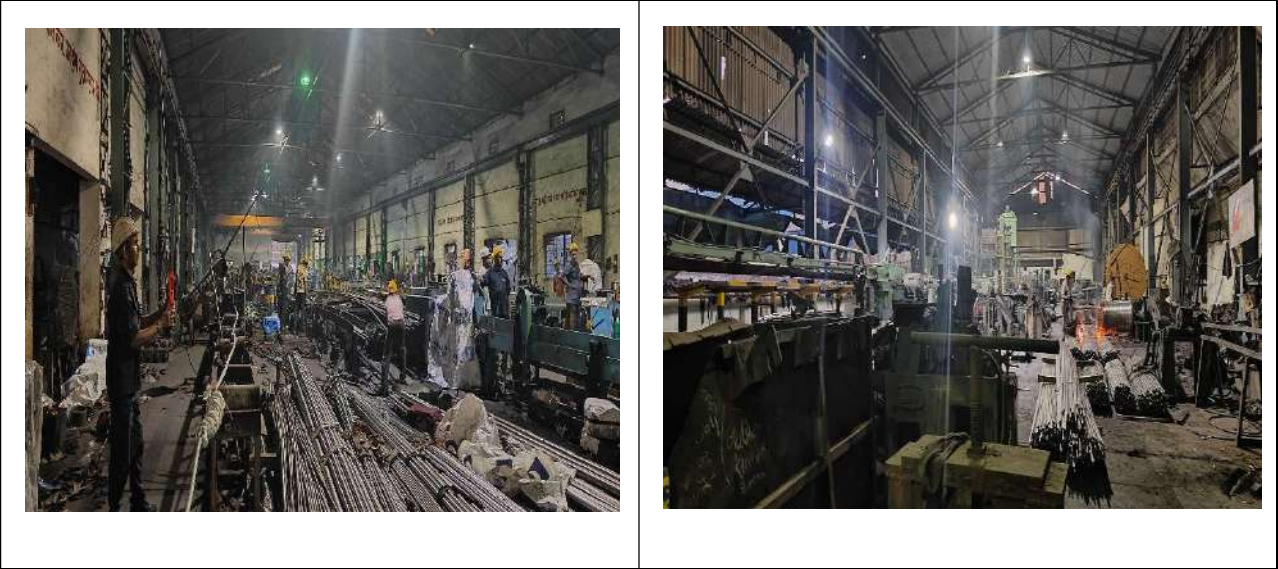
Main Gate of the Industry



Photographs showing chimney of furnaces



Photographs showing Thermic Fluid Heaters



Photographs showing production Plant